

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General camp at Jammu)

Subject: Standard Format for the Cause List.

CIRCULAR

No: 3 of 2021/RG

Dated: 04.08.2021

With a view to set a uniform pattern for cause list in both wings of the High Court and in supersession of all previous orders/directions on the subject, Hon'ble the Chief Justice has been pleased to direct as under:

1. The Weekly Cause List shall be called as the "**Regular Cause List**".
2. The Daily Cause List issued regarding listing of Fresh matters and such matters which are required to be listed by order of the Court on a day within the week itself, shall be called as the "**Supplementary Cause List**".
3. The Regular Cause List shall be prepared in the following order:
 - I. Matters for pronouncement of Judgment / Order**
 - II. Admission/Order matters**
 - a. Before Notice matters
 - b. After Notice matters
 - III. Final Hearing matters**
4. The Regular Cause List shall be prepared day/date wise for each Division Bench/Single Bench in both wings of the High Court and the cases shall be listed in chronological order and serial numbered in ad-seriatim.
5. The day/date wise Regular Cause List for all benches shall be compiled for one week i.e. from Monday to Friday/Saturday (as the case may be) with proper index and shall be issued and uploaded on official website of the High Court on immediate preceding Saturday of the week to which it would pertain to.

*(Template for Regular Cause List: Suppose on a particular day before a Single Bench there are three cases listed for pronouncement of Judgments/Order, five Before Notice cases and five After Notice cases listed under Admission/Orders column and three cases for Final Hearing, in respect of these matters a template for Regular Cause List including Index is annexed as **Annexure-"A"** to this Circular.)*

6. The Supplementary Cause List for a particular day shall also be prepared in the same order as mentioned at Sr.No.3 above and shall be issued and uploaded on official website of the High Court on previous day or as would be practicable.”

By Order

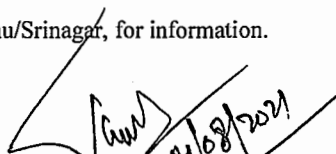

(Jawad Ahmed)
Registrar General

No: 35549-56/RG/GS

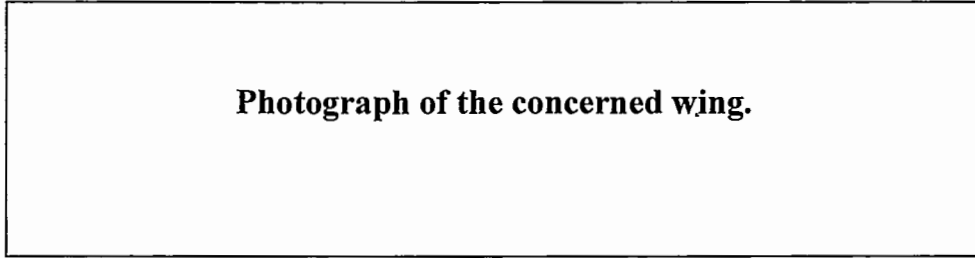
Dated: 04.08.2021

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of Jammu & Kashmir and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice _____, Judge,
High Court of Jammu & Kashmir and Ladakh, Jammu/Srinagar;
.....for information of His/Her Lordship.
3. Registrars Judicial, High Court of Jammu & Kashmir and Ladakh, Srinagar/Jammu;
4. Registrar Vigilance, High Court of Jammu & Kashmir and Ladakh, Srinagar;
5. Registrar Computer, High Court of Jammu & Kashmir and Ladakh, Srinagar;
6. Joint Registrars (Judicial), High Court of Jammu & Kashmir and Ladakh, Srinagar/Jammu;
.....for information & necessary action.
7. Chief Librarians, High Court of Jammu & Kashmir and Ladakh, Jammu/Srinagar, for information.
8. I/C NIC for uploading the same on the High Court website.


Registrar General

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT
 (mention the wing)



(Amended Logo of the High Court)

REGULAR CAUSE LIST FOR THE WEEK

(..... to)
 (mention the commencing date of the week) (mention the ending date of the week)

INDEX

Bench No.	Hon'ble Judges/Judge constituting the Benches	Page No. for (mention the day) /..... (mention the date)	Page No. for (mention the day) /..... (mention the date)	Page No. for (mention the day) /..... (mention the date)	Page No. for (mention the day) /..... (mention the date)	Page No. for (mention the day) /..... (mention the date)	Page No. for (mention the day) /..... (mention the date)
..... (mention the Bench No.as per roster)	Hon'ble (mention the name of the Hon'ble Judges / Judge constituting the Bench)						

Jan
4/6/2021

Sd/-

(.....)
 (name of the Registrar Judicial of the concerned wing)
REGISTRAR JUDICIAL

www.jkhighcourt.nic.in

.....
 (mention the email id of the Registrar Judicial of the concerned wing)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT
(mention the wing)

REGULAR CAUSE LIST FOR (.....)
(mention the day) (mention the date)

BENCH No.:
(mention the Bench No.as per roster)

Hon'ble
(mention the name of the Hon'ble Judges/Judge constituting the Bench)

Sr.No.	Case No. a/w CM(s)	Title of the case	Names of the counsel for parties
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FOR JUDGMENT/PRONOUNCEMENT OF ORDER

- 1.
- 2.
- 3.

ADMISSION/ORDERS

a) BEFORE NOTICE MATTERS

- 4.
- 5.
- 6.
- 7.
- 8.

b) AFTER NOTICE MATTERS

- 9.
- 10.
- 11.
- 12.
- 13.

FINAL HEARING MATTERS

- 14.
- 15.
- 16.


4/8/2017